

(x) Notification G.S.R. No. 301(E), dated the 1st June, 1973, publishing the Wild Life (Transactions and Taxidermy) Rules, 1973.

m) Notification G.S.R. No. 333(E), dated the 1st July, 1973, publishing the Wild Life (Stock Declaration) Rules, 1973.

(xii) Notification G.S.R. No. 334(E), dated the 1st July, 1973, publishing the Wild Life (Transactions and Taxidermy) Rules, 1973.

(JCTii) Notification G.S.R. No. 336(E), dated the 1st July, 1973, publishing the Wild Life (Stock Declaration) Rules, 1973,

Ixiv) Notification G.S.R. No. 337(E), dated the 1st July, 1973, publishing the Wild Life (Transactions and Taxidermy) Rules, 1973.

(xv) Notification G.S.R. No. 350(E), dated the 16th July, 1973, publishing the Wild Life (Stock Declaration) Rules, 1973.

(xvi) Notification G.S.R. No. 351 (E), dated the 16th July, 1973, publishing the Wild Life (Transactions Taxidermy) Rules, 1973.

[Placed in Library. See No. LT-5315/73 for (i) to (xvi)].

#### **Notification under the Essential Commodities Act, 1955**

PROF. SHER SINGH: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture) Notification S.O. No. 408(E), dated the 25th July, 1973, publishing amendments to Government Notification S.O. No. 268(E), dated the 5th May, 1973, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-5337/73.]

#### **I. Annual Accounts (1970-71) of the University Grants Commission and Audit Report thereon**

#### **II. Annual Report (1971-72) of the Indian Institute of Technology, Delhi**

#### **III. The Uttar Pradesh Universities Ordinance, 1973 and related paper**

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): Sir, I beg to lay on the Table: —

I. A copy (in English and Hindi) of the Annual Accounts of the University Grants Commission, New Delhi, for the year 1970-71 and the Audit Report thereon, under sub-section (4) of section 19 of the University Grants Commission Act, 1956. [Placed in Library. See No. LT-5317/73.]

II. A copy (in Hindi) of the Annual Report of the Indian Institute of Technology, Delhi, for the year 1971-72. [Placed in Library. See No. LT-5104/73.]

III. A copy (in English and Hindi) of the Uttar Pradesh State Universities Ordinance, 1973 (U.P. Ordinance No. 1 of 1973), promulgated by the Governor of Uttar Pradesh on June 12, 1973, under sub-clause (a) of clause (2) of article 213 of the Constitution, read with sub-clause (iii) of clause (c) of the proclamation dated June 13, 1973, issued by the President in relation to the State of Uttar Pradesh, together with a memorandum explaining the circumstances which necessitated the promulgation of the said Ordinance. [Placed in Library. See No. LT-5348/73.]

[Mr. Deputy Chairman in the Chair]

#### **MOTION FOR ELECTION TO THE CENTRAL ADVISORY BOARD OF EDUCATION**

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE